

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.459/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company	Santaram Transformers Pvt.Ltd & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Shukla, Adv.

Applicant

Dr.

② N. GURUMURTHY, ICA

Applicants

Gurumurthy

3. M. C. MATHUR, ICA

Applicants

Mathur

ORDER

Ld. Counsels for the applicant are present.

Matter is adjourned

List on 23.11.2017 for admission.

Jd

(Jinan K.R.)
Member (J)

8d

(V.P. Singh)
Member (J)